NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 57(ND)2014 CA. NO.

PRESENT:

SH. R.VARDHARAJAN HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2016

NAME OF THE COMPANY: M/s Sh. Manmeet Singh Vs. M/s. Techcomp India Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Amar Bahadur brugh Atu Petitioner Abbsach

2. Abbishik Celiai Adv Repondent Abbishik

ORDER

Learned Counsel for the parties are present. However, in view of the Dussehra Vacation the matter is reposted to 20.10.2016.

(R.Varadharajan) Member (Judicial)